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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 22th December, 2021

No.HC.XV.16/2021/144 /RV. Pending initiation of departmental proceeding, Shri Rajneesh Bora, erstwhile Chief Judicial Magistrate-cum-Civil Judge, Charaideo, is placed under suspension with immediate effect and he is attached to the Court of the District & Sessions Judge, Tinsukia. Shri Bora shall report to the District & Sessions Judge, Tinsukia, within a period of 4 (Four) days on receipt of the order of suspension. He shall not leave the station without prior permission of the Hon'ble High Court.

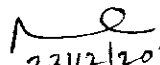
By Order

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.16/2021/144A /RV., Date 22.12.2021

Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
- 3.The District and Sessions Judge, Tinsukia, Pin.786125 for information
- 4.The District & Sessions Judge, Jorhat, Pin.785001 for information.
5. The District & Sessions Judge, Charaideo, Sonari, Pin.785690 for information.
- 6.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Rajneesh Bora, erstwhile Chief Judicial Magistrate-cum-Civil Judge, Charaideo, Sonari, (now stationed at Jorhat), C/O. District & Sessions Judge, Jorhat, Pin.785001 for information. He is directed to report to the District & Sessions Judge, Tinsukia, within a period of 4 (Four) days from the date of receipt of this Notification.
- 8.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Sonari, Pin. 785691/Tinsukia, Pin.786125 for information
10. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- 12.The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
- 13.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.


22/12/2021
REGISTRAR (VIGILANCE)
47/Baruah
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